

BEFORE THE SECURITIES APPELLATE TRIBUNAL  
MUMBAI

**Date : 02.09.2022**

**Misc. Application No. 935 of 2022  
And  
Appeal No. 539 of 2022**

SecureKloud Technologies Ltd & Anr. ....Appellants

Versus

Securities & Exchange Board of India ... Respondent

Mr. Somasekhar Sundaresan, Advocate with Ms. Shruti Rajan,  
Mr. Anubhav Rajan, Mr. Vivek Shah, Mr. Harishankar Raghunath,  
Ms. Shubhi Maheshwari, Advocates i/b Trilegal for the Appellants.

Mr. Pradeep Sancheti, Senior Advocate with Mr. Mihir Mody,  
Mr. Arnav Misra, Mr. Mayur Jaisingh, Advocates i/b. K Ashar & Co.  
for the Respondent.

ORDER :

1. As prayed by the learned counsel for the parties, put up this matter for admission on September 6, 2022.

2. This order will be digitally signed by the Private Secretary on behalf of the bench and all concerned parties are directed to act on the

digitally signed copy of this order. Certified copy of this order is also available from the Registry on payment of usual charges.

Justice Tarun Agarwala  
Presiding Officer

Justice M. T. Joshi  
Judicial Member

Ms. Meera Swarup  
Technical Member

02.09.2022  
PTM